

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/280(KB)2021
IA(COMPANIES.ACT)/189(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS BAID HOSIERY PRIVATE LIMITED.
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

ORDER

1. None appears on behalf of the parties.
2. Registry is directed to cause notice upon the parties in terms of the recent Winding-up Rules, if not already done, by way of speed post and by e-mail and place the tracking information on record.
3. Post this matter on **19.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**